

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**ORDER**

In super-session of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts (Central) to dispose of urgent matters including executions filed in the courts, mentioned in Column No.1, **with immediate effect :-**

| S.N | Name of Judicial Officer<br>(Column No.1)  | 1 <sup>st</sup> Link Judicial Officer      | 2 <sup>nd</sup> Link Judicial Officer      |
|-----|--------------------------------------------|--------------------------------------------|--------------------------------------------|
| 1   | Ms. Upasana Satija<br>SCJ-cum-RC           | Sh. Bharat Aggarwal<br>ACJ-cum-CCJ-ARC     | Sh. Rahul Verma<br>CCJ-cum-ARC             |
| 2   | Sh. Bharat Aggarwal<br>ACJ-cum-CCJ-ARC     | Sh. Rahul Verma<br>CCJ-cum-ARC             | Ms. Upasana Satija<br>SCJ-cum-RC           |
| 3   | Sh. Rahul Verma<br>CCJ-cum-ARC             | Ms. Upasana Satija<br>SCJ-cum-RC           | Sh. Bharat Aggarwal<br>ACJ-cum-CCJ-ARC     |
| 4   | Sh. Rinku Jain<br>JSCC-cum-ASCJ-Cum-GJ-01  | Sh. Umesh Kumar<br>JSCC-cum-ASCJ-Cum-GJ-02 | Sh. Sahil Khurmi, CJ-01                    |
| 5   | Sh. Umesh Kumar<br>JSCC-cum-ASCJ-Cum-GJ-02 | Sh. Rinku Jain<br>JSCC-cum-ASCJ-Cum-GJ-01  | Sh. Aakash Sharma, CJ-02                   |
| 6   | Sh. Rupinder Singh Dhiman<br>ARC-01        | Sh. Vivek Kumar Agarwal<br>ARC-02          | Sh. Rinku Jain<br>JSCC-cum-ASCJ-Cum-GJ-01  |
| 7   | Sh. Vivek Kumar Agarwal,<br>ARC-02         | Sh. Rupinder Singh Dhiman<br>ARC-01        | Sh. Umesh Kumar<br>JSCC-cum-ASCJ-Cum-GJ-02 |
| 8   | Sh. Sahil Khurmi, CJ-01                    | Sh. Aakash Sharma, CJ-02                   | Ms. Charan Salwan, CJ-03                   |
| 9   | Sh. Aakash Sharma, CJ-02                   | Ms. Charan Salwan, CJ-03                   | Sh. Umang Joshi, CJ-04                     |
| 10  | Ms. Charan Salwan, CJ-03                   | Sh. Umang Joshi, CJ-04                     | Ms. Sana Khan, CJ-05                       |
| 11  | Sh. Umang Joshi, CJ-04                     | Ms. Sana Khan, CJ-05                       | Sh. Sunil Khatri, CJ-06                    |
| 12  | Ms. Sana Khan, CJ-05                       | Sh. Sunil Khatri, CJ-06                    | Sh. Sahil Gupta, CJ-07                     |
| 13  | Sh. Sunil Khatri, CJ-06                    | Sh. Sahil Gupta, CJ-07                     | Ms. Divya Gupta, CJ-08                     |
| 14  | Sh. Sahil Gupta, CJ-07                     | Ms. Divya Gupta, CJ-08                     | Sh. Arvind Dev, CJ-09                      |
| 15  | Ms. Divya Gupta, CJ-08                     | Sh. Arvind Dev, CJ-09                      | Sh. Rupinder Singh Dhiman<br>ARC-01        |
| 16  | Sh. Arvind Dev, CJ-09                      | Sh. Sahil Khurmi, CJ-01                    | Sh. Vivek Kumar Agarwal,<br>ARC-02         |

1. As and when Ms. Upasana Satija, SCJ-cum-RC (Central) and his 1<sup>st</sup> Link Sh. Bharat Aggarwal, ACJ-cum-CCJ-cum-ARC (Central) are on leave or not available due to any unforeseen reason, the matters pertaining to rent cases of the Court of Ld. SCJ-cum-RC (Central) shall be dealt with by Sh. Rahul Verma, CCJ-cum-ARC (Central), Tis Hazari Courts, Delhi.
2. In case 11<sup>th</sup> link Judicial Officer is not available or happens to be on leave, urgent matter pertaining to executions shall be dealt with by the Judicial Officer mentioned in the next row in the column No.1.
3. In case above mentioned Judicial Officers are not available or are on leave due to any unforeseen

No. 28960-990/F.1(3)/Gaz/2025

Dated 06 JUN 2025

Sub:- Link Courts of Civil Judges/RC/ARC (Central).

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The AO(J)/Branch In-charge, Admn. Branch (I,II,III), Office of the SCJ/ACJ, Filing Branch (Central), E-Suvidha Kendra-cum-Facilitation Center, Tis Hazari Courts, Delhi.
4. The P.S./Reader to the undersigned.
5. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Court, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

  
Principal District & Sessions Judge (HQS)  
Delhi